

GOVERNMENT OF INDIA  
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 257**  
TO BE ANSWERED ON: 03.02.2023

**FAKE AADHAAR CARDS**

**257. SHRI MAHARAJA SANAJAOBA LEISHEMBA:**

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether it is a fact that fake Aadhaar cards are available in the North East Region;
- (b) if so, the details thereof, State-wise cases detected so far; and
- (c) the actions contemplated to stop the practices?

**ANSWER**

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY  
(SHRI RAJEEV CHANDRASEKHAR)

(a) to (c): Aadhaar system is a robust and highly secure and utilizes state-of-art technology to protect its critical Infrastructure.

Digital Identity is issued to every eligible resident of India as Aadhaar number under section 3 of the Aadhaar (Targeted Delivery of Financial and Other Subsidies, Benefits and Services) Act, 2016. Section 4(3) of the Aadhaar Act, 2016 lays down that "Every Aadhaar number holder to establish his identity, may voluntarily use his Aadhaar number in physical or electronic form by way of authentication or offline verification...".

Digital Identity/Aadhaar is meant to be authenticated with Unique Identification Authority of India (UIDAI), through a mechanism of online/ offline (by Scanning of QR code printed on Aadhaar letter/eAadhaar/Aadhaar PVC Card). This service is available at UIDAI website as well as mAadhaar App.

Further, whenever such issue of fake Aadhaar is reported to Law Enforcement Agencies, they are obliged to take appropriate action as per relevant sections of IPC and other statutes.

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